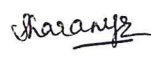



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	For hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHARANYA 8884825125	Respondent No. 1 to 4	
2.	Hasan. S. Hirumani 9986246097	Petitioner	

**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present. Counsel for petitioner filed written submissions. Matter is reserved for orders.

  
**Member (T)**

  
**Member (J)**